NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) for TK Bhaskal

counsel for petitioner

Shwetha Vasudevan keerthi krishna

2. R. VIDHYASHANKAR ? R. ASHOLLWMAR

Counsel for Respondents

ORDER

Ms Swetha Vasudevan, representing counsel for petitioner present. Shri R Ashok Kumar, counsel for respondents present. Representing counsel for petitioner sought time for submitting arguments stating that the senior counsel is engaged in High Court. Time extended at request. Put up on 13.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)